9. 50 Packing covers made of Gatts Red and white coloured.

10. 4 Machines used for making plastic articles.

11. One Machine used for making plastic $article_S$ upon which Ganga 15 gms is written in English.

12. One blower with metre.

In this connection, a case FIR No. 88 dated 18-4-85 has been registered in the Alipur Police Station. Further investigation of the case is in progress.

Seventh Five Year Plan out-lay of Andhra Pradesh

978. SHRI ADINARAYANA RED-DY: Will the PRIME MINISTER be pleased to state what is oucome of the discussion held between the Planning Commission and the Andhra Pradesh Government regarding plan out lay of the State in the Seventh Five Year Plan?

THE MINISTER OF STATE IN OF THE MINISTRY PLANNING (SHRI K. R NARAYANAN): The Seventh Plan of Andhra Fradesh was discussed between the Deputy Chairman, Planning Commission and the Chief Minister, Andhra Pradesh on the 18th April, 1985. On the basis of this discussion, it was provisionally agreed to fix the State's Seventh Plan out-lay at Rs. 5200 crores.

Tribunals on Foreign Nationals in Assam

979. SHRI BISWA GOSWAMI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of tribunals which have been set up in Assam under the illegal Migrants (Determination by Tribunals) Act and the total number of cases referred to them upto date; and

(b) the number of foreign nationals who have so far been detected by the tribunals? THE MINISTER OF STATE IN THE MINISTRY OF HOME AF-FAIRS (SHRIMATI RAM DULARI SINHA): (a) According to the State Government, 20 Tribunals have been set up, and upto March, 1985, 551 cases had been referred to these Tribunals.

(b) 132 illegal migrants have been detected till March, 1985.

Infiltration of Foreign Nationals into Assam

980. SHRI BISWA GOSWAMI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of foreign nationals who have been detected in Assam and deported to their countries of origin during the last three years. year-wise; and

(b) what steps have been taken to check further infiltration of foreign nationals into Assam?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) The number of infiltrators intercepted by the BSF as well as received by the BSF from other agencies was 1715 in the year 1982, 658 in the year 1983 and 703 in the year 1984. All these infiltrators were sent back.

(b) Constant vigil is maintained by the BSF in the border. Additional watch towards are being erected and patrolling over land and rivorine routes has been intensified. 5

Indo-Albanian Relationship

981. SHRI ANAND SHARMA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Albertian Head of State had sent **a**

message of condolence on the tragic demise of late Prime Minister Smt. Indira Gandhi;

(b) if so, what was the Government of India's response thereto;

(c) what is the status of Indo-Albanian relations at present:

(d) whether there has been any perceived changes in this relationship recently; if so, what are the policy considerations that could be expected to guide Indian policy with regard to Albania in future; and

(e) whether there are any possibilities of resumption of fulfiedged Indo-Albanian diplomat relations in the near future?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AF-FAIRS (SHRI KHURSHID ALAM KHAN): (a) Yes, Sir.

(b) the message was duly acknowledged by the President of India.

(c) India established displomatic relations with Albania in 1956. The first Indian Ambassador to Albania was concurrently accredited from Italy and the Albanian Ambassador to India from Iraq. In 1964, the Government of Albania did not renew the concurrent accreditation to India, of their Ambassador in Iraq, and the Government of India was not informed of his departure. His successor did not present either his letter of Credence or his predecessor's letter of Recall to Government of India. In 1965, we also ceased concurrently accrediting our Ambassador in Italy to Albania.

(d) and (e) There have been no perceived changes in this relationship recently. The possibility of resumption of Indo-Albanian diplomatic relations is under the consideration of the Government of India.

Special courts in Rajasthan for the Trial of Punjab detenus

to Questions

982. SHRI JASWANT SINGH: Will the Minister of HOME AFFAIRS be pleased to refer to the answer to Unstarred Question 258 given in the Rajya Sabha on the 28th March, 1985 and state:

(a) what are the factors responsible for the establishment of two additional special courts in Rajasthan when the detenus were all arrested in Punjab;

(b) what progress has so far been made with regard to their trial at present; and

(c) the number of cases in which judgements have been delivered?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) The Central Government established two Additional Special Courts in Jodhpur and Ajmer in the State of Rajasthan in terms of section 4 of the Terrorists Affected Areas (Special Courts) Act, 1984.

(b) and (c) In one case transferred so far to the Additional Special Court established at Jodhpur, chargesheet has been filed and the trial is underway. The judgement is yet to be delivered in this case.

Maintenance of Gandhi Bhavan at Bhubaneshwar

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983. SHRI GAYA CHAND BHU-YAN: Will the PRIME MINISTER be pleased to state:

(a) whether Gandhi Bhavan a spacious building for Orissa State Library raised since 1962 at Bhubneshwar with th funds provided by Central Government for betterment of cultural activities in Orissa has turned into a veritable godown and the priceless collections of books have been dumped on the floor of a room gathering dust over the past 13 years and other rooms have been occupied by U.P.I. Orissa ;and